## **Insolvency and Bankruptcy Board of India**

Clarifications on Invitation for Expression of Interest (EOI) from Eligible Institutions for Conducting the Limited Insolvency Examination (LIE) and Valuation Examinations

Notice No.: [EXAM-11019/1/2021-IBBI]

The Board has received the following queries in reference to the Expression of Interest (EoI) dated 14th July 2025, issued for conducting the Limited Insolvency Examination (LIE) and Valuation Examinations. The corresponding clarifications are provided below:

| Sr. | Query raised               | Concerned    | Clarification                                     |
|-----|----------------------------|--------------|---|
| No. |                            | Section/Para |   |
| 1   | What is the frequency of   | 3.2          | The examination will be conducted                 |
|     | the examination?           |              | daily, for a minimum of 300 days in a             |
|     |                            |              | year, with at least 3 shifts per day.             |
|     |                            |              | Further the examination will be                   |
|     |                            |              | conducted in a self-scheduling mode,              |
|     |                            |              | wherein candidates can choose their               |
|     |                            |              | preferred exam date, time, and centre.            |
| 2   | Whether the supporting     | 8            | The supporting documents                          |
|     | documents to meet the      |              | establishing basic Pre-Qualifying                 |
|     | basic Pre-Qualifying       |              | Criteria shall be submitted at the <b>EoI</b>     |
|     | Criteria are to be         |              | <b>stage itself</b> , either by post addressed to |
|     | submitted at the EoI stage |              | the Insolvency and Bankruptcy Board               |
|     | or in the second phase     |              | of India, 7th Floor, Mayur Bhawan,                |
|     | while submitting           |              | Shankar Market, Connaught Place,                  |
|     | technical bids?            |              | New Delhi – 110001, or by email at                |
|     |                            |              | establishment@ibbi.gov.in.                        |

Further, interested parties may also refer FAQs for the Limited Insolvency Examination and Valuation Examinations available on the IBBI website, which provide details regarding the registration process and the conduct of the examinations.